

[English]

### **Transport System in Metropolitan Cities**

372. SHRIMATI JAYAWANTI NAV-  
INCHANDRA MEHTA: Will the Minister of  
URBAN DEVELOPMENT be pleased to  
state:

(a) the steps Government propose to  
take to strength the public transport system  
in Metropolitan cities like Delhi, Calcutta,  
Madras and Bombay in view of the Study  
Report of the Central Institute of Road  
Transport, Pune, predicting mega transport  
collapse;

(b) the specific plans for strengthening  
bus transport system Greater Bombay; and

(c) the progress of introducing metro-  
rail system in Greater Bombay?

THE MINISTER OF URBAN DEVELOPMENT  
(SHRI MURASOLI MARAN): (a) to (c). Urban Transport is a State subject.  
However, recognising the acuteness of the  
problems faced by the urban areas the  
Government of India is attaching a lot of  
importance to the strengthening of the public  
transport system.

Works on the construction of metropolitan  
rail systems in Calcutta, Bombay and  
Madras are already under progress. A section  
of the metro-system of Calcutta has  
already become operational. The work on  
the extension of the railway line from  
Mankhurd to Belapur with a bridge across  
Thane Creek is under progress. The Rail  
India Technical & Economic Services Ltd.  
(RITES) have been entrusted by the Delhi  
Administration with the task of preparing a  
detailed Feasibility Report for a Mass Transit  
System for Delhi. The Report is due by May,  
1990. Road transport has also been strengthened  
in some of the cities including Bombay  
through externally aided projects. For ex-

ample Bombay Urban Transport Project  
which was completed in 1986 included  
financing procurement of 700 busses and  
related chassis component; construction of 3  
bus depots and a workshops; construction  
of 11 bus shelters/termini and execution of  
traffic engineering scheme in 40 locations in  
addition to providing training facilities etc. to  
the Bombay Municipal Corporation, BEST  
and other executing agencies.

### **Central Legislation on Landless Agricultural Workers**

373. SHRI RAM SAJIWAN : Will the  
Minister of LABOUR be pleased to state:

(a) whether Government have accepted  
in principle the need to bring forward a  
central legislation on landless agricultural  
workers; and

(b) if so, the steps being taken in this  
regard?

THE MINISTER OF LABOUR AND  
WELFARE (SHRI RAM VILAS PASWAN):  
(a) Central legislation for Agricultural Workers  
was one of the recommendations made  
at the National Seminar on Agricultural  
Workers held recently.

(b) This is under consideration.

### **Land to Cooperative Group Housing Societies**

374. SHRI RAM SAGAR (Saidpur): Will  
the Minister of URBAN DEVELOPMENT be  
pleased to refer to the reply given on 3 May,  
1989 to starred Question No. 820 and state:

(a) whether the Delhi Urban-Arts Commission  
has since approved the plan for  
allotment of land to Cooperative Group  
Housing Societies;

(b) if not, the reasons for the delay; and

(c) whether the need to construct flats for those already registered under various schemes with the DDA for flats has been kept in view before releasing the land to Group House Societies?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a) and (b). The Delhi Urban Art Commission has since approved the conceptual land use plan for part-1 of the project named 'Dwarka' which, inter-alia, caters to the requirement of land for allotment to Co-operative Group Housing Societies.

(c) Yes Sir.

#### **Construction of D.D.A. Flats**

375. SHRIRAM SAGAR (Saidpur): Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the details of the flats constructed by the DDA during the current year and locations thereof, category-wise;

(b) whether the DDA propose to achieve the targets fixed for the construction of flats for 1989-90;

(c) the action plan drawn for the construction of flats during 1990-91; and

(d) the targets fixed for allotment of flats to all registrants?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a) The category-wise details of flats constructed by the DDA during the current financial year till February, 90 and location thereof are given in the Statement below;

(b) Yes, Sir.

(c) During the year 1990-91, it is proposed to construct 12,600 houses in different localities of Delhi.

(d) The target for construction/completion of the houses for the remaining remaining registrants are as follows localities of Delhi.

1990-91	—	12, 600
1991-92	—	19, 000
1992-93	—	26,000
1993 -94	—	26,500
<b>Total</b>		<b>84,100</b>